GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 278 ANSWERED ON 25.02.2016

INTEGRATION OF DIFFERENT DEPARTMENTS

278. SHRI HARIOM SINGH RATHORE:

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) Whether there are different departments for similar nature of works like distribution of water for irrigation, drinking water purpose and water catchment works in various States and Union Territories of the country;

(b) If so, whether the Government proposes to integrate such departments to reduce administrative expenses;

(c) If so, the details thereof along with the time schedule fixed for the same;

(d) if not, the funds spent by these departments on account of administrative expenses during the last three years; and

(e) the steps taken/to be taken by the Government to reduce administrative expenses?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF.SANWAR LAL JAT)

(a) Creation, abolition and integration of different Departments of the State Governments and allocation of work among the Departments is undertaken by the respective State Governments, taking into consideration the priorities and requirements of the State.

(b) Integrating different Departments in the States does not fall within the jurisdiction of the Central Government.

(c) Does not arise in view of reply to Part (b) above.

(d) Details of funds spent by the different Departments of the State Governments on account of administrative expenses are not maintained by the Central Government.

(e) Measures for reduction in administrative expenses of the States are taken by the respective State Governments. The details in this regard are not maintained by the Central Government.